NATIONAL COMPANY LAW TRIBUNAL PRINCIPAL BENCH NEW DELHI

C.P NO. 65/2001 CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. S. K. MOHAPATRA Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF SPECIAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 5.09.2016

NAME OF THE COMPANY:

M/s. Aar Gee Board Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 634A of the Companies Act 1956.

S.NO. NAME DESIGNATION

DESIGNATION REPRESENTATION

SIGNATURE

Order

Orders pronounced

(CHIEF JUSTICE M.M. KUMAR)

PRESIDENT

(S.K. MOHAPATRA) MEMBER (T)

5th September, 2016 (P.K. Sud)